

4.11.1966 impressed upon the public sector undertakings to invite tenders for contracts only after completing adequate site investigation, preparation of proper plans, designs and estimates of works to be executed so that upward revision of cost of contracts is avoided.

(d) In order to have uniformity in awarding civil contracts, NTC (Holding Company) has issued instructions to all concerned in the mills to invariably follow local P.W.D. pattern in such matters.

Sinking of Calcutta

3135. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether experts have opined that Calcutta is sinking;

(b) if so, the causes for this;

(c) the measures suggested to arrest or slowdown the sinking; and

(d) whether any directions regarding putting up high rise buildings and using ground water have been issued by the Government; if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No such expert report has been received by this Ministry.

(b) and (c). Does not arise.

(d) No, Sir. Building development controls and ground water use are within the purview of the State Government.

ESI Dispensary at Mehrauli

3136. SHRI K.S. RAO: Will the Minister

of LABOUR be pleased to state:

(a) whether E.S.I. Dispensary at Mehrauli is functioning in a private rented building;

(b) the amount of rent being paid for the building and to whom it is being paid; and

(c) whether E.S.I. Corporation is involved in some litigation in respect of ownership of the building and if so, full facts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALVIYA): (a) Yes, Sir.

(b) Rs. 225/- per month is being paid as rent to the present owner of the building.

(c) No, Sir. The ESI Corporation is not involved in any litigation. However, there is a court case between the owner and another party regarding the property and the E.S.I.C. being a tenant, has been impleaded as a necessary party.

100% per cent export oriented garment units in Maharashtra

3137. SHRI. R.M. BHOYE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have approved the proposals of the three units for setting up 100 per cent export-oriented garment units in the clothing export processing zone in Maharashtra; and

(b) if so, the details regarding these units alongwith the conditions put to them?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) and (b). The follow-